

Annexure-9

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 6.0) drawn as on: 25.11.2023 (Updated List of Creditors)

(Earlier List of Creditors (Version 5.0) drawn as on: 12.07.2023, List of Creditors (Version 4.0) drawn as on: 09.05.2023, List of Creditors (Version 3.0) drawn as on: 05.04.2023, List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023).

List of Other Creditors (Other than financial creditors and operational creditors)

| Sl.No | Name of creditor | Details of claim received | | Details of claim Admitted | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claims under verification | Remarks, if any | |
|-----------------------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------------|--|------------------------------|-------------------------------------|-----------------|------------------------|
| | | Date of Receipt | Amount Claimed | Amount of Claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | | | | | | Whether related party? |
| | | | | | | | | | | | | | |
| - | - | - | - | - | ₹ - | ₹ - | ₹ - | - | ₹ - | ₹ - | ₹ - | ₹ - | |
| NOT APPLICABLE | | | | | | | | | | | | | |
| | Total | - | - | - | ₹ - | ₹ - | ₹ - | - | ₹ - | ₹ - | ₹ - | ₹ - | |



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